

HIGH COURT OF DELHI: NEW DELHI

No. 49 /DHC/Gaz/G-7/VI.E.2(a)/2023
Dated: 14th December, 2023

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Deepak Sherawat	SCJ-cum-RC, Shahdara, KKD	SCJ-cum-RC, North-West, Rohini	North-West	In a vacant Court
2.	Rajani Ranga	SCJ-cum-RC, North, Rohini	CMM, North-West, Rohini	North-West	In a vacant Court
3.	Dcepti Devesh	SCJ-cum-RC, South-East, Saket	CMM, South-East, Saket	South-East	In a vacant Court
4.	Preeti Agarwala	Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar, East District	CMM, East, KKD	East	In a vacant Court
5.	Neha Gupta Singh	Principal Magistrate, JJB-II, Central, Ferozshah Kotla	CMM, North, Rohini	North	In a vacant Court
6.	Tanvi Khurana	Principal Magistrate, JJB-V, Family Court Complex, Vishwas Nagar, East District, Delhi	CMM, South, Saket	South	In a vacant Court
7.	Prayank Nayak	Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar, East District	CMM, North-East, KKD	North-East	In a vacant Court
8.	Rajat Goyal	SCJ-cum-RC, South-West, Dwarka	CMM, South West, Dwarka	South-West	In a vacant Court
9.	Sonam Singh - I	SCJ-cum-RC, North-East, KKD	CMM, Rouse Avenue Court Complex	Rouse Avenue Court Complex	In a vacant Court

37.	Dhanashree Deka	ACJ-cum-CCJ-cum-ARC, North, Rohini	Principal Magistrate, JJB-III, Sewa Kutir, Kingsway Camp, Central District	Central	Vice Ms.Sonam Gupta
38.	Deepak Vats	ACJ-cum-CCJ-cum-ARC, South-East, Saket	JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket	South	Vice Ms.Tanya Barnniyal
39.	Fahad Uddin	CCJ-cum-ARC, West, THC	JSCC-cum-ASCJ-cum-Guardian Judge, East, KKD	East	Vice Ms.Prigya Gupta
40.	Pragati	ARC-01, Central, THC	Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar, East District	East	Vice Ms.Preeti Agarwala
41.	Vivek Beniwal	ACJ-cum-CCJ-cum-ARC, Central, THC	Principal Magistrate, JJB-II, Central, Ferozshah Kotla	Central	Vice Ms.Neha Gupta Singh
42.	Tania Singh	ACJ-cum-CCJ-cum-ARC, North-East, KKD	JSCC-cum-ASCJ-cum-Guardian Judge, West, THC	West	Vice Ms.Vasundhara Azad
43.	Akriti Mahendru	ACJ-cum-CCJ-cum-ARC, Shahdara, KKD	Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar, East District	East	Vice Mr.Prayank Nayak
44.	Mayank Goel	ACJ-cum-CCJ-cum-ARC, West, THC	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, KKD	Shahdara	Vice Mr.Himanshu Raman Singh
45.	Pranav Joshi	CCJ-cum-ARC, Central, THC	JSCC-cum-ASCJ-cum-Guardian Judge, Central, THC	Central	Vice Ms.Upasana Satiya
46.	Jyoti Maheshwari	Full Time Secretary-II, DLSA, Central, Tis Hazari (in diverted capacity)	Full Time Secretary, DLSA, South, Saket (on deputation)	South	Vice Mr.Sukhjeet Singh
47.	Neetu Nagar	ARC-02, Central, THC	JSCC-cum-ASCJ-cum-Guardian Judge, South-East, Saket	South-East	Vice Ms.Paridhi Sharma

48.	Siddhant Sihag	ACJ-cum-CCJ-cum-ARC, South-West, Dwarka	ACJ-cum-CCJ-cum-ARC, New Delhi, PHC	New Delhi	Vice Ms.Swati Gupta - I
49.	Neha Mittal	MM-04, Central, THC	JSCC-cum-ASCJ-cum-Guardian Judge, North-West, Rohini	North West	Vice Ms.Priyanka Rajpoot
50.	Shruti Chaudhary	MM (Mahila Court)-01, East, KKD	ACJ-cum-CCJ-cum-ARC, Shahdara, KKD	Shahdara	Vice Ms.Akriti Mahendru
51.	Udita Jain Garg	MM-04, North-East, KKD	ACJ-cum-CCJ-cum-ARC, West, THC	West	Vice Mr.Mayank Goel
52.	Vaibhav Chaurasia	MM-04, North-West, Rohini	CCJ-cum-ARC, West, THC	West	Vice Mr.Pahad Uddin
53.	Amardeep Kaur	Civil Judge-01, New Delhi, PHC	ACJ-cum-CCJ-cum-ARC, North-West, Rohini	North West	Vice Ms.Divya Malhotra
54.	Paras Dalal	MM-04, New Delhi, PHC	ACJ-cum-CCJ-cum-ARC, South, Saket	South	Vice Ms.Neha Priya
55.	Nectu Shanna	MM (NI Act), North-West, Rohini	CCJ-cum-ARC, Central, THC	Central	Vice Mr.Pranav Joshi
56.	Tushar Gupta	MM-04, North, Rohini	Full Time Secretary, DLSA, West, THC (on deputation)	West	Vice Ms.Helly Fur Kaur
57.	Tista Shah	MM (Digital Traffic Court), South-East, Saket	ARC-01, Central, THC	Central	Vice Ms.Pragati
58.	Medha Arya	MM-07, South-West, Dwarka	ACJ-cum-CCJ-cum-ARC, Central, THC	Central	Vice Mr.Vivek Beniwal
59.	Naina Gupta	MM (Mahila Court)-01, South-West, Dwarka	ACJ-cum-CCJ-cum-ARC, South-East, Saket	South-East	Vice Mr.Deepak Vats
60.	Rinku Jain	MM-01, North, Rohini	ACJ-cum-CCJ-cum-ARC, North-East, KKD	North East	Vice Ms.Tania Singh
61.	Deepali Srivastava	MM-03, North-West, Rohini	ACJ-cum-CCJ-cum-ARC, North, Rohini	North	Vice Ms.Dhanashree Dekka

62.	Arjinder Kaur	MM-06, Central, THC	ARC-02, Central, THC	Central	Vice Ms. Neetu Nagar
63.	Vinod Joshi	MM-08, New Delhi, PHC	ACJ-cum-CCJ- cum-ARC, East, KKD	East	Vice Mr. Mayank Mittal
64.	Saeema Jain	Full Time Secretary, DLSA, East, KKD (on deputation)	Full Time Secretary, DLSA, New Delhi, PHC (on deputation)	New Delhi	Vice Mr. Pranat Kumar Joshi (who has been posted in this Court in diverted capacity)
65.	Anuradha Jindal	Full Time Secretary, DLSA, South- West, Dwarka (on repatriation)	ACJ-cum-CCJ- cum-ARC, South-West, Dwarka	South-West	Vice Mr. Siddhant Sihag
66.	Gaurav Sharma	MM-05, Central, THC	Civil Judge-05, Central, THC	Central	Vice Mr. Ompal Shokeen
67.	Vivek Kumar Agarwal	Civil Judge-03, Shahdara, KKD	Full Time Secretary, DLSA, North East, KKD (on deputation)	North-East	Vice Mr. Lalit Kumar
68.	Ashwani Panwar	MM-04, South- East, Saket	Principal Magistrate, JJB- V, Family Court Complex, Vishwas Nagar, East District, Delhi	East	Vice Ms. Farvi Khurana
69.	Ajeet Narayan	MM-02, Shahdara, KKD	Civil Judge-02, Central, THC	Central	Vice Mr. Karik Taparia
70.	Rupinder Singh Dhiman	MM-01, North- East, KKD	MM (NI Act)- 06, Central, THC	Central	Vice Mr. Visvesh
71.	Sukhman Sandhu	MM-03, South, Saket	Civil Judge-01, New Delhi, PHC	New Delhi	Vice Mr. Amardeep Kaur
72.	Nitish Kumar Sharma	MM-03, North- East, KKD	MM (NI Act)- 01, Central, THC	Central	Vice Ms. Bhujali
73.	Alka Singh	Full Time Secretary, DLSA, Shahdara, KKD (on repatriation)	MM (Mahila Court)-03, West, THC	West	In a vacant Court
74.	Gita	MM (NI Act)- 05, South-West, Dwarka	MM (Mahila Court)-04, Central, THC	Central	Vice Ms. Devanshi Janmeja

75.	Rishika Srivastava	Full Time Secretary-I, DLSA, Central, THC (on repatriation)	MM (Mahila Court)-01, East, KKD	East	Vice Ms.Shruti Chaudhary
76.	Visvesh	MM (NI Act)-06, Central, THC	MM-07, South-West, Dwarka	South-West	Vice Ms.Medha Arya
77.	Apoorva Rana	MM-10, South-West, Dwarka	MM (NI Act)-05, South-West, Dwarka	South-West	Vice Ms.Gita
78.	Lalit Kumar	Full Time Secretary, DLSA, North-East, KKD (on deputation)	Full Time Secretary, DLSA, East, KKD (on deputation)	East	Vice Ms.Saema Jain
79.	Nidhi Singh	MM (Mahila Court)-02, South-East, Saket	MM-03, South, Saket	South	Vice Mr.Sukhman Sandhu
80.	Ankit Mittal	MM (NI Act)-04, South-East, Saket	Civil Judge-01, South-West, Dwarka	South-West	Vice Mr.Ashish Kumar Meena
81.	Padma Landol	MM (NI Act) Digital Court-03, New Delhi, PHC	MM-04, New Delhi, PHC	New Delhi	Vice Mr.Paras Dalal
82.	Ashish Kumar Meena	Civil Judge-01, South-West, Dwarka	MM-01, South, Saket	South	In a vacant Court
83.	Nidhish Kumar Meena	MM (NI Act) Digital Court-03, South-West, Dwarka	MM-10, South-West, Dwarka	South-West	Vice Ms.Apoorva Rana
84.	Manuj Kaushal	MM (NI Act) Digital Court-06, South-West, Dwarka	MM-04, Central, THIC	Central	Vice Ms.Neha Mittal
85.	Neha Saini	MM (NI Act) Digital Court-07, South-West, Dwarka	MM (Mahila Court)-02, South-East, Saket	South-East	Vice Ms.Nidhi Singh
86.	Gaurav Goyal	MM (NI Act) Digital Court-08, South-West, Dwarka	MM-06, Central, THIC	Central	Vice Ms.Arjinder Kaur
87.	Akanksha Garg	MM-03, South-East, Saket	MM (Mahila Court)-02, New Delhi, PHC	New Delhi	Vice Ms.Shivangi Vyas

88.	Raghav Sharma	MM (NI Act) Digital Court- 03, South-East, Saket	MM-06, South- East, Saket	South-East	Vice Mr.Gaurav Dahiya
89.	Ebbani Aggarwal	MM (NI Act) Digital Court- 09, South-West, Dwarka	MM-03, North- West, Rohini	North-West	Vice Ms.Deepali Srivastava
90.	Nheetika Kapoor	MM-02, West, THC	MM-06, South- West, Dwarka	South-West	Vice Mr.Sankalp Kapoor
91.	Kartik Taparia	Civil Judge-02, Central, THC	MM-03, South- East, Saket	South-East	Vice Ms.Akanksha Garg
92.	Abhilasha Singh	MM (NI Act)- 02, South, Saket	MM (Mahila Court)-01, South-West, Dwarka	South-West	Vice Ms.Naina Gupta
93.	Bhujali	MM (NI Act)- 01, Central, THC	MM-01, North, Rohini	North	Vice Mr.Rinku Jain
94.	Divyam Lila	MM-04, South, Saket	Municipal Magistrate, East, KKD	East	Vice Mr.Akhil Malik
95.	Richika Tyagi	MM (Digital Traffic Court) Central	Full Time Secretary-II, DLSA, Central, Tis Hazari (in diverted capacity)	Rouse Avenue Court Complex	Vice Ms.Jyoti Maheshwari
96.	Helly Fur Kaur	Full Time Secretary, DLSA, West, THC (on deputation)	Full Time Secretary-I, DLSA, Central, Tis Hazari (on deputation)	Central	Vice Ms.Rishika Srivastava
97.	Sukhjeet Singh	Full Time Secretary, DLSA, South, Saket (on repatriation)	MM-03, North- East, KKD	North-East	Vice Mr.Nitish Kumar Sharma
98.	Anshul Singhal	MM (NI Act) Digital Court- 01, South, Saket	Full Time Secretary, DLSA, Shahdara, KKD (on deputation)	Shahdara	Vice Ms.Aika Singh
99.	Pankaj Rai	MM (NI Act)- 05, New Delhi, PHC	MM-01, North- East, KKD	North-East	Vice Mr.Rupinder Singh Dhiman
100.	Ompal Shokeen	Civil Judge-05, Central, THC	Full Time Secretary, DLSA, South- West, Dwarka (on deputation)	South-West	Vice Ms.Anuradha Jindal

101.	Akhil Malik	Municipal Magistrate, East, KKD	MM-02, Shahdara, KKD	Shahdara	Vice Mr. Ajeet Narayan
102.	Divya Arora	MM (NI Act)-01, South-West, Dwarka	MM-04, North-West, Rohini	North-West	Vice Mr. Vaibhav Chaurasia
103.	Rahul Jain	MM (NI Act)-04, South-West, Dwarka	MM-08, New Delhi, PHC	New Delhi	Vice Mr. Vinod Joshi
104.	Sahil Monga	MM (NI Act) Digital Court-02, New Delhi, PHC	MM-04, North-East, KKD	North-East	Vice Ms. Udita Jain Garg
105.	Shivangi Vyas	MM (Mahila Court)-02, New Delhi, PHC	MM (NI Act), North-West, Rohini	North West	Vice Ms. Neetu Sharma
106.	Gaurav Dahiya	MM-06, South-East, Saket	Civil Judge-03, Shahdara, KKD	Shahdara	Vice Mr. Vivek Kumar Agarwal
107.	Sankalp Kapoor	MM-06, South-West, Dwarka	MM-04, South, Saket	South	Vice Mr. Divyam Lila
108.	Milan Goel	On repatriation	MM-02, West, THC	West	Vice Ms. Neetika Kapoor
109.	Devanshi Janmeja	MM (Mahila Court)-04, Central, THC	MM-04, South-East, Saket	South-East	Vice Mr. Ashwani Panwar
110.	Rohit Kumar	MM (NI Act) Digital Court-02, South, Saket	MM-04, North, Rohini	North	Vice Mr. Tushar Gupta
111.	Raj Kumar Singh	MM (NI Act) Digital Court-03, Central, THC	MM-05, Central, THC	Central	Vice Mr. Gaurav Sharma
112.	Radha Kulshreshtha	On completion of training	MM (NI Act) Digital Court-07, South-West, Dwarka	South-West	Vice Ms. Neha Saini
113.	Nitin Shah	On completion of training	MM (NI Act) Digital Court-08, South-West, Dwarka	South-West	Vice Mr. Gaurav Goyal
114.	Sanjana Kasana	On completion of training	MM (NI Act) Digital Court-09, South-West, Dwarka	South-West	Vice Ms. Ebbani Aggarwal
115.	Pooja Suhag	On completion of training	MM (NI Act) Digital Court-01, Central, THC	Central	In a vacant Court

116.	Nishtha Mehtani	On completion of training	MM (NI Act) Digital Court-03, New Delhi, PHC	New Delhi	Vice Ms. Padma Landol
117.	Norma Jain	On completion of training	MM (NI Act) Digital Court-01, South, Saket	South	Vice Mr. Anshul Singhal
118.	Deepika Yadav	On completion of training	MM (NI Act) Digital Court-06, South-West, Dwarka	South-West	Vice Mr. Manuj Kaushal
119.	Lydia Francisca Kerketta	On completion of training	MM (NI Act) Digital Court-03, South-West, Dwarka	South-West	Vice Mr. Nidhish Kumar Meena
120.	Pooja Kumari	On completion of training	MM (NI Act) Digital Court-02, South, Saket	South	Vice Mr. Rohit Kumar

Note(s):-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. Upon transfer of Ms. Richika Tyagi, MM (Digital Traffic Court) Central District, Tis Hazari Courts, Delhi, the work of her court is assigned to Ms. Charan Salwan, MM (Digital Traffic Court), West District, Tis Hazari Courts, Delhi in addition to her own court work already assigned to her, till further orders.
4. Upon transfer of Ms. Tista Shah, MM (Digital Traffic Court), South-East District, Saket Courts, New Delhi, the work of her court is assigned to Ms. Marilyn Joanna Khakha, MM (Digital Traffic Court) South District, Saket Courts, New Delhi in addition to her own court work already assigned to her, till further orders.
5. Upon transfer of Ms. Abhilasha Singh, MM (NI Act)-02, South, Saket, New Delhi, the work of her court is assigned to Sh. Bharat Aggarwal, MM (NI Act)-01, South, Saket, New Delhi in addition to his own court work already assigned to him, till further orders.
6. Upon transfer of Sh. Ankit Mittal, MM (NI Act)-04, South-East, Saket, New Delhi, the work of his court is assigned to Sh. Nishant Bangarh, MM (NI Act)-02, South East, Saket, New Delhi in addition to his own court work already assigned to him, till further orders.
7. Upon transfer of Sh. Pankaj Rai, MM (NI Act)-05, New Delhi, Patiala House Courts, the work of his court is assigned to Sh. Abhinav Singh, MM (NI Act)-04, New Delhi, Patiala House Courts, in addition to his own court work already assigned to him, till further orders.

8. Upon transfer of Ms. Divya Arora, MM (NI Act)-01, South West District, Dwarka Courts, the work of her court is assigned to Ms. Divya Singh, MM (NI Act)-02, South West Dwarka, in addition to her own court work already assigned to her, till further orders.
9. Upon transfer of Sh. Rahul Jain, MM (NI Act)-04, South West District, Dwarka Courts, the work of his court is assigned to Ms. Vinerjeet Kaur, MM (NI Act)-03, South West, Dwarka, in addition to her own court work already assigned to her, till further orders.
10. Upon transfer of Sh. Raj Kumar Singh, MM (NI Act) Digital Court-03, Central District, Tis Hazari Courts, Delhi, the work of his court is assigned to Ms. Manya, MM (NI Act) Digital Court-02, Central District, Tis Hazari Courts, Delhi in addition to her own court work already assigned to her, till further orders.
11. Upon transfer of Sh. Sahil Monga, MM (NI Act) Digital Court-02, New Delhi, Patiala House Courts, the work of his court is assigned to Sh. Harjot Singh, MM (NI Act) Digital Court-01, New Delhi, Patiala House Courts, in addition to his own court work already assigned to him, till further orders.
12. Upon transfer of Sh. Raghav Sharma, MM (NI Act) Digital Court-03, South East, Saket Courts, the work of his court is assigned to Sh. Neha Sharma, MM (NI Act) Digital Court-02, South East, Saket Courts, in addition to her own court work already assigned to her, till further orders.

BY ORDER OF THE COURT

SD/-

(KANWAL JEET ARORA)
REGISTRAR GENERAL

8431-64
Endst. Nos. /DHC/Gaz./G-7/VLE.2(a)/2023 Dated: 14th December, 2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.

19. All Registrars, Delhi High Court, New Delhi.
20. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer(s) concerned.
34. Guard File.


(Shankar Singh)
Joint Registrar (Gazette-IIB)

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 93857-43898 /F.5(3)/Gaz./PDJ West/2023 Dated, Delhi the 15/12/23

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The O/o CMM, West District, Tis Hazari Courts, Delhi for necessary compliance.
5. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
9. For uploading on LAYERS
10. For uploading on centralized website through LAYERS.
11. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
12. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani
(Hemani Malhotra)
15/12/23
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

H